

(b) if so, nature of steps taken to make up this shortage?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) No, Sir.

(b) Does not arise.

Shri Ram Krishan Gupta: May I know the total amount spent for getting them from foreign countries?

Shri Humayun Kabir: That question does not arise out of this. I can give the particulars about the training facilities in the country.

Shri Joachim Alva: Has the hon Minister made an enquiry as to the number of naval architects in this country and whether some of them have left jobs in Government service because their pay and emoluments were not sufficient and they have joined foreign firms in Calcutta?

Shri Humayun Kabir: That question does not arise out of this.

Mr Deputy-Speaker: That is not relevant here.

Pipe Fabricating Plant

- +702. { **Shri Vajpayee:**
- Shri S C Samanta:**
- Shri Subodh Handa:**
- Shri U. L. Patil:**
- Shri Ram Krishan Gupta:**
- Shri D C Sharma:**
- Shri Sarju Pandey:**
- Shri Raghunath Singh:**

Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No 1548 on the 30th March, 1959 and state:

(a) whether a Pipe Fabricating Plant in the Public Sector has been set up;

(b) if so, when and where,

(c) what would be its capacity;

(d) the estimated cost involved;

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(e) whether an agreement has been entered into with M.A.N., West Germany in this behalf; and

(f) if so, the details thereof?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) to (f). An agreement was concluded on 18th April, 1959 by Hindustan Steel Ltd. with Messrs. Mannesmann Export GmbH, Dusseldorf, West Germany for the design, supply, erection and putting into operation of an Electric Resistance welded Pipe Plant at Rourkela. The plant will produce pipes with outside diameter ranging from 8-5/8" to 20". The capacity will be between 8,600 and 31,000 tons per month, depending on the size and specification of the pipes. According to the agreement Messrs Mannesmann will design, supply, erect and deliver to Hindustan Steel the entire plant in working condition. The plant is estimated to cost about Rs 400 lakhs. The Plant is expected to be completely erected by the 1st September, 1960.

Shri Vajpayee: What is the total requirement of these pipes at present? Will the plant be able to meet that requirement?

Sardar Swaran Singh: The immediate requirements are in relation to the pipeline that is sought to be put up to feed the two public sector refineries at Gauhati and Barauni and to connect these refineries with the oil fields in Naharkatiya. The plant will not be able to supply the first requirements and an order for about 35,000 tons or so has already been placed on a foreign firm. But the balance of the requirements—roughly it may be more than 50,000 tons or so will be met by this plant.

Shri Jaipal Singh: Since this plant will meet the requirements of pipelines for Gauhati and Barauni refineries, can we have some idea as to when production will begin? Will the pipes be available by the time Barauni is ready?

Sardar Swaran Singh: The pipes will definitely be ready, and the pipeline has to be ready by the time the Barauni refinery is ready. This pipe will be used for that portion of the pipeline.

Shri C. D. Fande: In view of the fact that the hon Minister has said that this factory will be in operation by the end of 1960 and the pipes for Barauni and Gauhati will not be required by 1961, may I know why this additional order has been placed in Rumania for the pipes?

Sardar Swaran Singh: No order has been placed in Rumania. I think there is some confusion there. I said, for the first stage of the pipeline, an order has been placed on a foreign firm. It is not in Rumania; it is with a British firm. It has been calculated that only that much order has been placed which is required to be used for constructing that pipeline before our own pipes are ready, so that the actual production at Gauhati may not be behind the schedule. So, only the pipes required for the first leg have been ordered.

Shri Braj Raj Singh: May I know the name of the British firm with whom the order has been placed?

Sardar Swaran Singh: The order has been placed by Oil India Limited. I am afraid I do not know the name of that firm.

The Minister of Mines and Oil (Shri K. D. Malaviya): The Assam Oil Company, who are partners for this project for laying down the pipes, have taken upon themselves the responsibility of supplying the pipes for the first leg, as mentioned by my colleague. It is they who will select the party and they will be held responsible for this.

Shri Narayanankutty Menon: Before entrusting the whole mission of purchasing pipelines to the Assam Oil Company, may I know whether the Oil India Limited have taken care to see that these pipelines are purchased

at an advantageous price in comparison to international market?

Shri K. D. Malaviya: These questions will obviously be examined by Oil India Limited; we shall see that the pipes that are supplied are competitive in price.

Shri K. N. Pandey: What will be the total cost of these pipes which are being imported from foreign countries? If the amount is so huge, did we take any steps to see that the pipes can be made here?

Sardar Swaran Singh: The establishment of the plant is a very tangible step in that direction. But when you establish a mill, it takes some time. It has to be weighed whether we could wait for the refinery to go into production mainly for the satisfaction that we supply our own pipes. The actual loss to the country will be much higher if the production of the petroleum products from the refineries is postponed by a year or so, merely because you want to use your own pipes.

Shri P. C. Borooah: The hon Minister has said the Assam Oil Company will take the responsibility for laying down the pipes. May I know who will bear the cost of the pipelines for the oil fields to Gauhati and Barauni?

Sardar Swaran Singh: Obviously those who are setting up the pipeline will bear the cost. The pipeline is being set up by Oil India Limited, which is a joint venture between the Assam Oil Company and the Government of India.

Shri Jaipal Singh: In view of the fact that oil was struck in the Naharkatiya area as far back as 1953-54, may I know why there has been this delay in regard to the supply—whether extraneous or internal—of the pipelines? When did the Assam Oil Company first think of buying the pipeline?

Shri K. D. Malaviya: Oil was struck sometime in 1955 and oil is still being established. It takes two, three or

sometimes even four years to prove the quantity of oil discovered in an oil field. In the meantime, we took the opportunity of negotiating with the Assam Oil Company as to how best to exploit this oil. There was no delay caused by any party.

Orissa Mining Corporation

*704. Shri Panigrahi: Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Unstarred Question No. 3365, on the 21st April, 1959 and state:

(a) whether the Orissa Mining Corporation has examined the various ore deposits in various parts of Orissa; and

(b) whether the Corporation has been able to ascertain the possibilities of their development in the public sector?

The Parliamentary Secretary to the Minister of Steel, Mines and Fuel (Shri Gajendra Prasad Sinha): (a) Some areas in Keonjhar, Dhenkanal, Kalahandi, Sundergarh and Mayurbhanj Districts in Orissa have been prospected by the Orissa Mining Corporation

(b) The Corporation has been able to locate some suitable areas for exploitation and applications for grant of concessions over them have been made to the Government of Orissa

Shri Panigrahi: May I know whether the Orissa Mining Corporation has applied for any lease in the Sukinda iron ore mining area in Orissa? Besides the Orissa Mining Corporation, may I know whether any other application for lease is pending with the Government?

Shri K. D. Malaviya: Certain areas are mentioned in my note and I can mention all those five areas. I do not know whether Sukinda is there or not. The five areas are Dubna, Siddhamath, Tomka, Baitranda and Ekdalpahar.

Mr. Deputy-Speaker: The question hour is over.

WRITTEN ANSWERS TO QUESTIONS

Manufacture of 'Pushpak'

*678. { Shri Rajendra Singh:
Shri D. C. Sharma:

Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 1959 on the 21st April, 1959 and state:

(a) whether trials have been completed for the manufacture of the two seater light aircraft 'Pushpak';

(b) whether the issue of type certificates has been finally decided; and

(c) whether Government have explored foreign markets for the aircraft?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes, Sir.

(b) Yes; the 'Pushpak' MK I has been awarded a type certificate

(c) The aircraft has been developed by the Hindustan Aircraft Ltd. It is for them to explore markets for the aircraft.

Steel Production

*679. Shri D. C. Sharma: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) how far the targets of steel production for the Second Five Year Plan period in the public and private sectors have been achieved so far, separately; and

(b) whether any shortfall in the target of production is anticipated?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) A major part of the expansion programmes of the steel works in the private sector, at Jamshedpur and Burnpur, has been completed. The expansion in all respects is likely to be completed before the end of 1959. The first iron producing units at Rourkela and Bhilai have been commissioned. Production of steel ingots at Rourkela has also started.